

Acc. No. 3048

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ASSAM ACT IX OF 1952



THE ASSAM FOREST (AMENDMENT) ACT, 1952

( Passed by the Assembly )

( Received the assent of the Governor on the 8th October 1952 )

[ Published in the Assam Gazette, dated the 15th October 1952 ]

*An*

*Act*

*further to amend the Assam Forest Regulation, 1891*

Preamble. Whereas it is expedient further to amend the Assam Forest Regulation, 1891, hereinafter called the "Regulation", in the manner hereinafter appearing ; Regulation VII of 1891

It is hereby enacted as follows :—

Short title,  
extent and  
commence-  
ment.

1. (1) This Act may be called the Assam Forest (Amendment) Act, 1952.

(2) It shall have the like extent as the Regulation.

(3) It shall come into force at once.

Amendment  
of section 3  
of Regulation  
VII of 1891.

2. In sub-section (1) of section 3 of the Regulation, for the words " Sub-Assistant Conservator, Forest Ranger, Forester " the words " Forest Ranger, Deputy Ranger, Forester, Assistant Forester " shall be substituted